

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3846
ANSWERED ON:17.08.2010
FUNDS FOR TRANSPORTATION OF FOODGRAINS
Ering Shri Ninong

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the reasons for the delay in release of funds for the transportation of foodgrains in Arunachal Pradesh;
- (b) whether due to non-payment of freight charges to the transporters, there is no movement of foodgrains to the required destinations; and
- (c) if so, the details thereof and the alternative arrangements made in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Claims of Rs.39.38 crores found admissible under the Hill Transport Subsidy Scheme in Arunachal Pradesh for the period upto March, 2007 have been settled. A provisional advance of Rs.24.07 crores was released to the State Government for subsequent period, out of which an amount of Rs.12.48 crores only has been found admissible on scrutiny of 540 bills submitted to Food Corporation of India by the State Government. Proper claims / bills with required supporting documents against the balance amount of the provisional advance have not been received from the State Government.
- (b): No, Madam.
- (c): Does not arise.